

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1269(CHE)2022
PETITION NUMBER : CP(IB)/285(CHE)2021
NAME OF THE PETITIONER : Revathi S Raghunathan (RP)
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 99 of IBC, 2016 & Rule 11 of NCLT
Rules, 2016**

ORDER

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, **Sanjay Singal &Anr Vs Union of India &Ors**, post this matter on **18.12.2023** for further hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**